

SCHEDULE

FORM C

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

27th September' 2019

From
Regd. Office
State Bank of India
Madam Cama Road
Mumbai-400021
Maharashtra

Administrative Office
SAMB-II, Kolkata
1st Floor, Jeevandeep Building
1, Middleton Street,
Kolkata-700071

To
The Interim Resolution Professional
Mr. Ashok Kumar Jaiswal
32, Harish Mukherjee Road,
Kolkata-700025
e-mail: ashok@mpa.in

Subject: Submission of proof of claim.

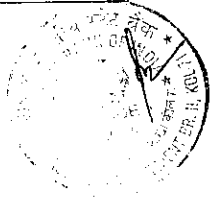
Sir,

State Bank of India, hereby submits this proof of claim in respect of the corporate insolvency resolution process of M/S. Aarya Industrial Products Private Limited. The details for the same are set out below:

RELEVANT PARTICULARS		
1	NAME OF FINANCIAL CREDITOR	State Bank of India
2	IDENTIFICATION NUMBER OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATIONNUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PAN No. AAACS8577K TAN No. CALS12072E (A Corporation constituted under the State Bank of India Act, 1955)
3	ADDRESS AND EMAIL ADDRESS OF FINANCIALCREDITOR FOR CORRESPONDENCE.	State Bank Of India SAMB-II, Kolkata Jeevandeep Building, 1st Floor, 1, Middleton Street, P.O.: Shakespeare Sarani, Kolkata -700 071 Email: sbi.18192@sbi.co.in
4	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCYCOMMENCEMENT DATE)	Total Dues: Rs.133,00,61,212.08 (As on 17.09.2019)



5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	AS PER ANNEXURE-A
6	DETAILS OF HOW AND WHEN DEBT INCURRED	The Bank approved and extended credit facilities to M/S Aarya Industrial Products Private Limited for Trading of Minerals, Fertilizers, Soda Ash, Sulphur, Petroleum products.
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THIS SECURITY, AND THE DATE IT WAS GIVEN	<p><u>PRIMARY:</u></p> <p><u>Nil</u></p> <p><u>COLLATERAL:</u></p> <p>(i) All that land measuring 70 decimal (42.35 cottah) comprised within R.S Dag No.226, khatian No. 96 in Mouza Kashyabpur under P.S Uluberia, Dist Howrah vide Title Deed No. 1-1818 for the year 2004 registered in the office of the Dist. Sub Registrar at Howrah (Aarya Industrial Products Pvt. Ltd.)</p> <p>(ii) All that piece and parcel of land measuring 42 decimal comprised in Dag No. 254, J.L No. 15, Khatian No.98 in Mouza Kasyappur, Dist. Howrah under PS Uluberia vide title deed No. 3389 for the year 2001 registered in the office of the Dist Sub Registrar at Howrah (Alok Agarwaol & Poonam Agrawaol)</p> <p>(iii) All that piece and parcel of land measuring 33 decimal comprised in Dag No.270, J.L No.15 Khatian NO 98 ub Niyza Jastaoour, Dist Howrah under P.S Uluberia vide Title deed No.3388 for the year 2001 registered in the office of the Dist sub-registrar at Howrah, standing in the name of Sri Alok Agarwaol and Smt. Poonam Agarwaol.</p> <p>(iv) All the piece & parcel of Bastu land measuring 6.11 acres in R.S Dag No. 573,573/2279, 572, 572/2278 and 571 under Khatian No. 625 & 626 of Mouza Shehelai, J.L No. 33 Touzi No.11 under P.S Parui, Dist Birbhum together with structures and 2 storied and 1 storied building including dobas with boundary wall thereon vide Title Deed No. 1-50 for the year 2007 registered in the office of Addl.Registrar of Assurance, Kolkata (Aarya Industrial Products Pvt. Ltd.)</p> <p>(v) All that unit No.A on the ground floor having super built up area of 1436 sq. ft. together with undivided proportionate share of land and other common facilities available within the premises together with one car parking space on basement of the G+8 storied building known as 'CRESCENT</p>



		<p>TOWERS' at 229 A.J.C Bose Road, Kilkata-700020 within the limits of KMC,P.S Bhowanipore, Dist 24 parganas(S) vide title deed No I02844 for the year 2005 comprising of unit Nos. 1D1 and 1D2 of the groundfloor(Poonal Agrawaol).</p> <p>(vi) All that piece & parcel of leasehold flat No.3B containing area of 2225 sq.ft(builtup) being on the North-Eastern side of the building and flat o. 3C containing area of 2210 sq.ft on the South Eastern side on the 3rd floor of building being No. 5 Dr. U.N. Brahmachari Road, Kolkata 700017 , Ward No. 63 of KMC, P.S-Shakespeare Sarani, Dist South 24 Parganas together with two servant quarters and two open car parking and two covered car parking and two covered car parking together with undivided share in the common facilities and amenities in the leasehold right vide original sub Lease deed No. 8333 for the year 2006 reistered with ARA, Kolkata (Alok Agarwaol & Poonam Agrawaol).</p> <p>(vii) All that piece and parcel of 16.53 cottah of land including compound wall in Plot No.1161, Block No.96, Vindyachal (Mirzapur), Old Vip Road, Motijheel Marg under PS Vindhyachal, dist. Mairzapur. U.P vide title deed No. 4019 for the year 2009.(Poonam Agralwaol).</p> <p>(viii) All that piece & parcel of 27 cottak and 4 chitak of land being Ni. 2/1 Dr.U.N Brahmachari Road, Kolkat -700017, Ward No. 63 of KMC, P.S Shakespeare Sarani, Dist-South 24 Pargs.Deed no.03163 of 2011(Asterisk Prints Private Ltd.).</p>
9	DETAILS OF THE BANK ACCOUNT TO WHICH THEAMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Beneficiary: SBI Authorised Officer Account No.34694413925 Branch: SAMB-II, Kolkata Branch Code:18192 IFSC Code: SBIN0018192
10	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OFCLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE FINANCIAL CREDITOR ¹	As per the Annexure-A

Signature of financial creditor or person authorised to act on his behalf

[Please enclose the authority if this is being submitted on behalf of an financial creditor]

Name in BLOCK LETTERS: SRI SIBASISH BISWAS

Position with or in relation to creditor: Assistant General Manager & CLO-V

Address of person signing: Assistant General Manager & CLO-V, State Bank Of India, SAMB-II, Kolkata Jeevandeep Building, 1st Floor, 1, Middleton Street, P.O.: Shakespeare Sarani, Kolkata -700 071
Email: sbi.18192@sbi.co.in

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



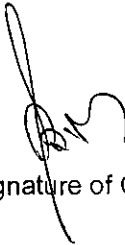
DECLARATION

I, Sibasish Biswas, currently residing at B-8, Block-A, Balaji Tower, 558, Madurdaha, Kolkata-700107 do hereby declare and state as follows: -

1. M/S. Aarya Industrial Products Private Limited, the corporate debtor was, at the insolvency commencement date, being the 17th September' 2019, actually indebted to me in the sum of **Rs.133,00,61,212.08**
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: LIST OF DOCUMENTS as listed in ANNEXURE-A.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL
5. I am/ I am not a related party in relation to the corporate debtor, as defined under section 5(24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 27th September' 2019


Place: Kolkata


(Signature of Claimant)

VERIFICATION

I, Sibasish Biswas the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material facts have been concealed therefrom.

Verified at Kolkata on this 27th day of September' 2019

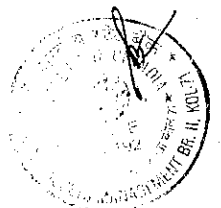

(Signature of Claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity]



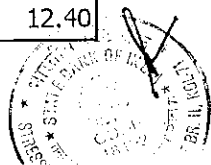
Annexure-A

S/L No.	Particulars	Date
1.	Letter of Arrangement	12.12.2016
2.	Supplemental agreement of loan cum hypothecation	15.01.2007
3.	Guarantee Agreement	15.01.2007
4.	Letter of Arrangement	04.04.2008
5.	Supplemental agreement of loan cum hypothecation	07.05.2008
6.	Guarantee Agreement	07.05.2008
7.	Revival Letter	10.01.2010
8.	Letter of Arrangement	13.02.2012
9.	Supplemental agreement of loan cum hypothecation	14.02.2012
10.	Guarantee Agreement	14.02.2012
11.	Letter of Arrangement	27.03.2012
12.	Supplemental agreement of loan cum hypothecation	28.03.2012
13.	Guarantee Agreement	28.03.2012
14.	Title deed no.1818 for the year 2004	
15.	Title deed no.50 for the year 2007	
16.	Title deed no.3389 for the year 2001	
17.	Title deed no.3388 for the year 2001	
18.	Title deed no.2844 for the year 2005	
19.	Title deed no.8333 for the year 2006	
20.	Title deed no.4019for the year 2009	
21.	Title deed no.3163 for the year 2011	
22.	Confirmation letter for creation of Mortgage by deposit of above mentioned Title deeds.	
23.	Link letter	01.01.2007
24.	Demand Notice	10.03.2015
25.	Balance confirmation letter	31.03.2012



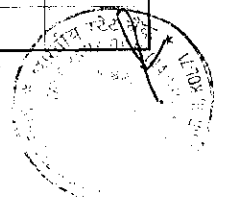
ACCOUNT STATEMENT WITH CORRECT INTEREST APPLICATION

NAME OF BORROWER :- <u>AAARYA INDUSTRIAL PRODUCTS PVT. LTD.</u>						
A/c No: <u>10284003310</u>		TOTAL :- Dr.= <u>81514699.57</u> , Cr.= <u>1966831</u> , Intt.= <u>523914880.87</u>				
Sr	Date	Debit		Credit	O/s	ROI
		Regular	Intt			
	15.10.2015				724402615.64	13.05
1	15.10.2015	81514699.57			805917315.21	13.05
2	31.10.2015		4898431.68		810815746.89	13.05
3	30.11.2015		8696831.92		819512578.81	13.05
4	31.12.2015		9083118.19		828595696.99	13.05
5	31.01.2016		9183791.49		837779488.48	13.05
6	29.02.2016		8686510.89		846465999.37	13.05
7	31.03.2016		9381858.08		855847857.45	13.05
8	30.04.2016		9179847.57		865027705.02	13.05
9	31.05.2016		9587587.89	617400.00	873997892.91	13.05
10	30.06.2016		9374304.60		883372197.51	13.05
11	31.07.2016		9790910.21		893163107.72	13.05
12	31.08.2016		9899428.36		903062536.08	13.05
13	30.09.2016		9686273.50		912748809.58	13.05
14	31.10.2016		10116507.70		922865317.28	13.05
15	30.11.2016		9898678.68		932763995.96	13.05
16	31.12.2016		10338347.25		943102343.20	13.05
17	01.01.2017				943102343.20	13.00
18	31.01.2017		10412883.41		953515226.61	13.00
19	28.02.2017		9509028.56		963024255.17	13.00
20	31.03.2017		10632843.15		973657098.32	13.00
21	01.04.2017				973657098.32	12.85
22	30.04.2017		10283419.49		983940517.81	12.85
23	31.05.2017		10738430.28		994678948.09	12.85
24	30.06.2017		10505444.78		1005184392.87	12.85
25	01.07.2017				1005184392.87	12.75
26	31.07.2017		10884907.71		1016069300.58	12.75
27	31.08.2017		11002777.84		1027072078.41	12.75
28	30.09.2017		10763152.60		1037835231.02	12.75
29	01.10.2017				1037835231.02	12.70
30	31.10.2017		11194403.57		1049029634.59	12.70
31	30.11.2017		10950144.95		1059979779.54	12.70
32	31.12.2017		11433261.35		1071413040.89	12.70
33	01.01.2018				1071413040.89	12.40
34	31.01.2018		11283593.78		1082696634.67	12.40
35	28.02.2018		10298966.34		1092995601.01	12.40
36	12.03.2018			1349431.00	1091646170.01	12.40



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NAME OF BORROWER : AARYA INDUSTRIAL PRODUCTS PVT. LTD.						
A/c No: 10284003310		TOTAL :- Dr.= 81514699.57 , Cr.= 1966831 , Intt.= 523914880.87				
Sr	Date	Debit		Credit	O/s	ROI
		Regular	Intt			
37	31.03.2018		11501721.92		1103147891.93	12.40
38	01.04.2018				1103147891.93	12.45
39	30.04.2018		11288376.37		1114436268.31	12.45
40	31.05.2018		11784018.57		1126220286.88	12.45
41	30.06.2018		11524473.35		1137744760.22	12.45
42	01.07.2018				1137744760.22	12.70
43	31.07.2018		12272057.87		1150016818.09	12.70
44	31.08.2018		12404427.98		1162421246.07	12.70
45	30.09.2018		12133766.98		1174555013.05	12.70
46	01.10.2018				1174555013.05	12.75
47	31.10.2018		12718982.71		1187273995.76	12.75
48	30.11.2018		12441980.91		1199715976.67	12.75
49	10.12.2018				1199715976.67	12.80
50	31.12.2018		13027600.75		1212743577.42	12.80
51	31.01.2019		13184017.85		1225927595.27	12.80
52	28.02.2019		12037601.37		1237965196.65	12.80
53	31.03.2019		13458207.95		1251423404.59	12.80
54	30.04.2019		13165659.93		1264589064.52	12.80
55	31.05.2019		13747642.21		1278336706.73	12.80
56	30.06.2019		13448802.61		1291785509.35	12.80
57	31.07.2019		14043301.10		1305828810.45	12.80
58	31.08.2019		14195969.10		1320024779.54	12.80
59	10.09.2019				1320024779.54	12.70
60	17.09.2019		7840585.54		1327865365.08	12.70



Interest Calculation Upto 17.09.2019 (Aarya Industrial Products Pvt. Ltd.)

S/L No.	Account No.	Principal o/s	Accured Intt.	Total Dues (as on 17.09.2019)
1	10284003310	72,24,35,784.64	60,54,29,580.44	132,78,65,365.08
	Other charges	21,95,847.00	----	21,95,847.00
Total		72,46,31,631.64	60,54,29,580.44	133,00,61,212.08

